

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:4508  
ANSWERED ON:22.04.2010  
IMPORT OF LNG FROM QATAR  
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**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether Qatar has agreed to supply four million tone more LNG to India;
- (b) if so, the details thereof;
- (c) whether any agreement has been reached between the two countries in this regard;
- (d) if so, the details thereof;
- (e) the rate at which the Qatar has agreed to supply the gas;
- (f) whether Qatar has asked for higher prices;
- (g) if so, the details thereof and the reasons therefor; and
- (h) the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Petronet LNG Ltd.(PLL) and GAIL (India) Ltd. have been pursuing import of LNG from Qatar. During the recent visit of Deputy Premier and Minister of Energy & Industry of Qatar, the Qatari side has indicated availability of additional volumes of LNG at mutually agreed commercial terms & conditions. The matter is being followed up by PLL & GAIL.

(c): No Madam. Agreement on volume, price and other terms & conditions is yet to be reached.

(d) to (g): Does not arise in view of (c) above.

(h): As Import of LNG involves huge financial implications, agreement on such deals is preceded by protracted discussions, as all aspects have to be carefully examined and deliberated upon to the satisfaction of parties involved. As such, no definite time frame can be indicated at this stage.